

ORISSA HIGH COURT**FILING REPORT AS ON :10/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006393/2020	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BHANJANAGAR /174 /2020 () //
2	BLAPL/0006394/2020	UHATU BAGHA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /156 /2020 () //
3	BLAPL/0006395/2020	MAHADEV SING VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /21 /2020 () //
4	BLAPL/0006396/2020	REBATI JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /394 /2020 () //
5	BLAPL/0006397/2020	RAJ@SHIVRAJ DURIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SEMILLIGUDA /66 /2020 () //
6	BLAPL/0006398/2020	HIRA BAHADUR VS STATE OF ODISHA	SIBO SANKAR MISHRA VS	JEYPORE SADAR /132 /2020 () //
7	BLAPL/0006399/2020	PANKAJ DEHURY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ORKEL /119 /2017 () //
8	BLAPL/0006400/2020	HEMA@HEMALATA ROUT VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TIHIDI /270 /2020 () //
9	BLAPL/0006401/2020	RAGHU BISWAL VS STATE OF ODISHA	SUSANTA KU MISHRA VS	CHANDRASEKHARPUR /127 /2019 () //
10	BLAPL/0006402/2020	SUJIT RANA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BIJEPUR /167 /2020 () //
11	BLAPL/0006403/2020	GANDE @ GURA SAMAD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	THAKURMUNDA /52 /2018 () //

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12	BLAPL/0006404/2020	KATHIA NAYAKA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
13	BLAPL/0006405/2020	UDAY HO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA-1 VS	MOHULDIHA /7 /2018 () //
14	BLAPL/0006406/2020	RAJESH KUMAR BHUYAN@BAPI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /143 /2020 () //
15	BLAPL/0006407/2020	SK. HYDER ALI @ SK. HIDAR ALI VS STATE OF ODISHA	B.S.DASPARIDA VS	SAHADEV KHUNTA /274 /2019 () //
16	BLAPL/0006408/2020	GURUCHARAN BIRUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	JASHIPUR /89 /2020 () //
17	BLAPL/0006409/2020	AMAN DIGAL VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	PHIRINGIA /57 /2020 () //
18	BLAPL/0006410/2020	RAMA CHANDRA KHILLA @ RAMA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /141 /2020 () //
19	BLAPL/0006411/2020	RATAN @ RATNAKAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHEDEN /54 /2015 () //
20	BLAPL/0006412/2020	NILADRI BHUSAN SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDRASEKHARPUR /264 /2020 () //
21	BLAPL/0006413/2020	MIR JABO VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BALANGA /17 /2020 () //
22	BLAPL/0006414/2020	ROHIT CHOUDHARY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
23	BLAPL/0006415/2020	RAJ KUMAR PATRA @ MUNA	B.B.ROUTRAY	LAHUNIPADA /126 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006416/2020	KANSA KUDEI	AMULYA RATNA PANDA	GOCHHAPADA /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006417/2020	BIKRAM HIRA	PUSPAMITRA MOHAPATRA	KALIMELA /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006418/2020	LAU @ ALAKH PRASAD JENA	PRAMOD KUMAR JENA	BALASORE SADAR /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006419/2020	ROJA RAI	SOUBHAGYA KU DASH	PURUSHOTTAMPUR /60 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006420/2020	SATYA PANKA	JIBANANANDA MOHNATY	JHARIGAM /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006421/2020	RAMESH DANDASENA	DIPTI RANJAN BHOKTA	KUNDRA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006422/2020	DILLIP BALIARSINGH	B.P.CHHUALSINGH	TUMUDIBANDHA /70 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006423/2020	MANU @ MANOJ NAIK @ MANOJ KUMAR NAIK	KUBODH KUMAR MOHANTY	BANIGOCHA /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	CMP/0000500/2020	GANDHI SAHU	PRASANNA KUMAR MISHRA	//
		VS	VS	()
		HRUSHIKESH SAHU		//
33	CMP/0000501/2020	RABINARAYAN MOHANTY	PRABHU PRASANNA BEHERA	//
		VS	VS	()
		BANCHANIDHI MOHANTY		//
34	CONTC/0003764/2020	RATNAKAR SETHY	RAMANI KANTA PATTANAIAK	//
		VS	VS	()

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35	CONTC/0003765/2020	COLLECTOR, JAGATSINGHPUR ANIRUDHA SAHU VS	ADV VS	// // 0
36	CONTC/0003766/2020	DR. BIJAYA KUMAR MOHAPATRA SANTOSHINI BARLA VS	ADV VS	// // 0
37	CONTC/0003767/2020	BISHNUPADA SETHI MAMATA SINGHA VS	ADV VS	// // 0
38	CONTC/0003768/2020	BISHNUPADA SETHI JAGABANDHU JENA VS	MANOJ KUMAR PATI VS	// // 0
39	CONTC/0003769/2020	SANGRAM SAHOO KALPATARU MISHRA VS	MANOJ KUMAR PATI VS	// // 0
40	CONTC/0003770/2020	SATYABRATA SAHOO DURGA PRASAD SINHA @ DURGA PRASAN SINHA VS	MANOJ KUMAR PATI VS	// // 0
41	CONTC/0003771/2020	SATYABRATA SAHOO PRATIMA SINGHA VS	ADV VS	// // 0
42	CONTC/0003772/2020	SAROJ KUMAR SAMAL SAROJ KUMAR MOHAPATRA VS	B.DASH VS	// // 0
43	CONTC/0003773/2020	KRUSHNA CHARAN NAYAK BRAJA KISHOR SAMANTA VS	ADV VS	// // 0
44	CONTC/0003774/2020	KRUSHNA CHANDRA DASH DEBENDRA NATH DUTTA VS	ADV VS	// // 0
45	CONTC/0003775/2020	KRUSHNA CHANDRA DASH KRUPASINDHU NAYAK VS	ADV VS	// // 0
		KRUSHNA CHANDRA DASH		//

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46	CONTC/0003776/2020	SANTOSH KUMAR TIWARI VS A.P. MAHESWARI	ADV VS	// 0 //
47	CONTC/0003777/2020	TAHERA KHANUM VS SATYABRAT SAHOO	SABYASACHI MISHRA VS	// 0 //
48	CONTC/0003778/2020	NEPAL PRAKASH SAMANTA VS BHABANI SANKAR CHAYANI	ADV VS	// 0 //
49	CONTC/0003779/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
50	CONTC/0003780/2020	ANANTA PRASAD SAHOO VS PRAMOD KUMAR SARANGI	ADV VS	// 0 //
51	CONTC/0003781/2020	BASANTA KUMAR PARIDA VS ASHOK K.K.MEENA	ADV VS	// 0 //
52	CONTC/0003782/2020	MADHUSUDAN BHADRA VS ASHOK K.K.MEENA	ADV VS	// 0 //
53	CONTC/0003783/2020	ANANTA CHARANA PANDA VS ASHOK K.K.MEENA	ADV VS	// 0 //
54	CONTC/0003784/2020	ANANDA CHANDRA BEHURA VS SRIRANGAM HARATAS	SAMIR KUMAR MISHRA VS	// 0 //
55	CRLA/000479/2020	GANESH PRADHAN VS STATE OF ODISHA	SIDDHARTH DASH VS	MURUDA /91 /2020 0 //
56	CRLMC/0001343/2020	KASINATH SETHY @ KASIA VS STATE OF ORISSA	ASHOK KU. SAHOO VS	MAHAKALPARA /77 /2020 0 //
57	CRLMC/0001344/2020	ARUNA KUMAR SAHU	ASUTOSH TRIPATHY	CHHENDIPADA /162 /2014

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0001345/2020	BINOD KUMAR SAHOO	SRINIVAS MOHANTY	KRUSHNA PRASAD /38 /2018
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0001346/2020	BADRI PRASAD MISHRA	MANOJ KUMAR MALLICK	/82 /2006
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0001347/2020	SAILENDRA KUMAR SAMAL	LAXMIDHAR MAHAPATRA	BADAGODA P.S. /46 /2013
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMP/0001032/2020	REBATI PARIDA	BRUNDABAN ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMP/0001033/2020	MAHESWARI PRADHAN	S.K.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMP/0001034/2020	LAXMIDHAR BEHERA	S.K.BHANJADEO	JANKIA P.S. /182 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMP/0001035/2020	KUNU BEHERA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMP/0001036/2020	PAPIN KUMAR DALSINGHRAY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMP/0001037/2020	BIRA KISOR ROUL	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMP/0001038/2020	KESHAB CHANDRA NAYAKA	JUGAL KISHORE PANDA	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
68	CRLMP/0001039/2020	SUJIT KUMAR RAY	DOLAGOBINDA MOHAPATRA	/ /0
		VS	VS	()

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69	MATA/0000084/2020	COMMISSIONER CUM SECRETARY DR. MANOJ KUMAR PADHY VS	ASHOK DAS VS	// // ()
70	RSA/0000185/2020	SWARNAPRABHA PANIGRAHY RAJ KISHORE MOHANTY VS	AMIT PRASAD BOSE VS	// // ()
71	STREV/0000033/2020	GOVT OF ORISSA M/S.SURESH CHANDRA SAHOO VS	C.R.DAS VS	// // ()
72	TRP(C)/0000147/2020	STATE OF ODISHA MONISHA MISHRA VS	B.P.TRIPATHY VS	// // ()
73	TRPCRL/0000041/2020	BISHNU CHARAN PADHI MANAS RANJAN DASH VS	S.K.MOHANTY VS	// /181 /2020 ()
74	WA/0000538/2020	SWAGATIKA TRIPATHY STATE OF ODISHA VS	SR.STANDING COUNSEL (S AND ME) VS	// // ()
75	WA/0000539/2020	SAROJ KUMAR JENA UNION OF INDIA VS	CHANDRA KANTA PRADHAN, CENTRAL GOVT.COUNSEL OHC,CU VS	// // ()
76	WP(C)/0023317/2020	BHARAT CH.MAHI DALIRANI NAYAK VS	B.K.NAYAK VS	// // ()
77	WP(C)/0023318/2020	STATE OF ORISSA PREMALATA BARIK VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
78	WP(C)/0023319/2020	THE UNION OF INDIA UTKAL MOHAPTRA VS	MANORANJAN NAYAK VS	// // ()
79	WP(C)/0023320/2020	STATE OF ORISSA SAIBAN KANHAR VS	A.K.SAHOO VS	// // ()
		STATE OF ODISHA		//

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80	WP(C)/0023321/2020	NIKHIL UTKAL BARIK SAMITI ORISSA VS STATE OF ODISHA	P.K.PANDA VS	// 0 //
81	WP(C)/0023322/2020	SADASIVA DAS VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
82	WP(C)/0023323/2020	SRIKANTA NAYAK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
83	WP(C)/0023324/2020	SUPRABHA SINGH VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
84	WP(C)/0023325/2020	RAHAS BIHARI SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
85	WP(C)/0023326/2020	ARAKHITA SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
86	WP(C)/0023327/2020	GURUBARI DEHURY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
87	WP(C)/0023328/2020	RAMA CHANDRA SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
88	WP(C)/0023329/2020	TUNA SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
89	WP(C)/0023330/2020	LOPAMUDRA MOHANTY VS STATE OF ODISHA	ISWAR CH.PRADHAN VS	// 0 //
90	WP(C)/0023331/2020	MRUTYUNANJAYA NANDA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
91	WP(C)/0023332/2020	RANJAN KUMAR SAHU	SIDHARTHA SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0023333/2020	DEBENDRANATH MOHANTY	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		UNION OF INDIA		//
93	WP(C)/0023334/2020	BHABANI PRASADA DASH	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0023335/2020	KRUSHNA CH.JENA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0023336/2020	MUNA SAHOO	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.ANUGUL		//
96	WP(C)/0023337/2020	MUNA SAHOO	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.TALCHER		//
97	WP(C)/0023338/2020	DILLIP REDDY	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.ANUGUL		//
98	WP(C)/0023339/2020	SAROJ KUMAR JENA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.JAGATSINGHPUR		//
99	WP(C)/0023340/2020	PRATAP KUMAR SAHOO	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O JAGATSINGHPUR		//
100	WP(C)/0023341/2020	MUNA SAHOO	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O ANUGUL		//
101	WP(C)/0023342/2020	BHABANI SANKAR BEHERA	AJAYA KUMAR PRADHAN	//
		VS	VS	0
		COMMISSIONER CUTTACK MUNICIPAL CORPORATION, CTC		//
102	WP(C)/0023343/2020	PRAVAT NALINI BASANTARAY	CHANDAN MISHRA	//
		VS	VS	0

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103	WP(C)/0023344/2020	R.T.O.KENDRAPARA BIRANCHI NARAYAN DAS VS	CHANDAN MISHRA VS	// // 0
104	WP(C)/0023345/2020	R.T.O.CUTTACK DUSMANTA KUMAR SAMAL VS	CHANDAN MISHRA VS	// // 0
105	WP(C)/0023346/2020	R.T.O.CUTTACK DUSMANTA KUMAR SAMAL VS	CHANDAN MISHRA VS	// // 0
106	WP(C)/0023347/2020	R.T.O.CUTTACK DUSMANTA KUMAR SAMAL VS	CHANDAN MISHRA VS	// // 0
107	WP(C)/0023348/2020	R.T.O.CUTTACK NIMAIN CHARAN DAS VS	CHANDAN MISHRA VS	// // 0
108	WP(C)/0023349/2020	STATE OF ODISHA PURENDRA NATH MOHANTA VS	SABYASACHI MIHSRA VS	// // 0
109	WP(C)/0023350/2020	STATE OF ODISHA BABAJI CHARAN KHATUA VS	SABYASACHI MISHRA VS	// // 0
110	WP(C)/0023351/2020	STATE OF ODISHA GAGAN KUMAR SWAIN VS	SABYASACHI MISHRA VS	// // 0
111	WP(C)/0023352/2020	STATE OF ODISHA SHIBASHISA BHUYAN VS	SABYASACHI MISHRA VS	// // 0
112	WP(C)/0023353/2020	STATE OF ODISHA AMBUJA KUMAR MOHANTY VS	SABYASACHI MISHRA VS	// // 0
113	WP(C)/0023354/2020	STATE OF ODISHA AJIT KUMAR LENKA VS	SABYASACHI MISHRA VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0023355/2020	SUBASH CHANDRA SAHOO VS COMMISSIONER CUM SECRETARY S AND ME	SUSANTA KUMAR MISHRA VS	// 0 //
115	WP(C)/0023356/2020	ARABINDA BEHERA VS DIRECTOR OF HEALTH SERVICES ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
116	WP(C)/0023357/2020	MINATI PANIGRAHI VS STATE OF ODISHA	DEBASIS NAYAK VS	// 0 //
117	WP(C)/0023358/2020	JALADHAR OJHA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
118	WP(C)/0023359/2020	BATAKISHORE SAHOO VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
119	WP(C)/0023360/2020	MANJULA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
120	WP(C)/0023361/2020	NRUSINGHA CHARAN KAR VS SRIKANTA PADHI	SMITA RANJAN PATNAIK VS	// 0 //
121	WP(C)/0023362/2020	SHAKTI MAA JAGAT JANANI SELF GROUP (SHRI) VS STATE OF ODISHA	ABRAHMANANDA TRIPATHY VS	// 0 //
122	WP(C)/0023363/2020	TAPAS KUMAR MOHANTY VS EXECUTIVE ENGINEER/MANAGER (ELECTRICAL), TATA POWER CENTRAL ODISHA DISTRIBUTION/LIMITED	RANJIT MOHANTY VS	// 0 //
123	WP(C)/0023364/2020	KISHOR MEHER VS COLLECTOR AND DM, SONEPUR	PRASANNA KR.MISHRA VS	// 0 //
124	WP(C)/0023365/2020	BRAJABANDHU NAYAK VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
125	WP(C)/0023366/2020	RENUBALA KANDI @ RENUKA DEI @ RENU DEVI	KAILASH CHANDRA SAHOO	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0023367/2020	HRUSIKESH ROUTARAY	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0023368/2020	PACHANAN PATRA	H.M.DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0023369/2020	SUSHILA PATTANAIAK	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0023370/2020	GEETA PATTANAYAK	S.MALLICK	//
		VS	VS	0
		UNION OF INDIA		//
130	WP(C)/0023371/2020	SUBASH CHANDRA PANDA	S.MALLICK	//
		VS	VS	0
		UNION OF INDIA		//
131	WP(C)/0023372/2020	SUNIL KUMAR MOHAPATRA	S.MALLICK	//
		VS	VS	0
		UNION OF INDIA		//
132	WP(C)/0023373/2020	PARESWAR DASH	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		SECRETARY UNION PUBLIC SERVICE COMMISSION		//
133	WP(C)/0023374/2020	AMARENDRA KUMAR DWIVEDI	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		UNION OF INDIA		//
134	WP(C)/0023375/2020	ALIKA KANHAR	SUSANTA KUMAR MISHRA	//
		VS	VS	0
		SUPERINTENDING ENGINEER NATIONAL HIGHWAY CIRCLE		//
135	WP(C)/0023376/2020	BIKRAM KESHARI JENA	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0023377/2020	BAMAN CHARAN SAMAL	SIDHARTHA SWAIN	//
		VS	VS	0

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137	WP(C)/0023378/2020	STATE OF ODISHA KISHORE CHANDRA BEHERA VS	AMITABH PRADHAN VS	// // 0
138	WP(C)/0023379/2020	TAHASILDAR RAIKAKHOL DILLIP KUMAR PATTANAİK VS	BANABIHARI RAY VS	// // 0
139	WP(C)/0023380/2020	STATE OF ODISHA PRAKASH KUMAR PALAI VS	BANABIHARI RAY VS	// // 0
140	WP(C)/0023381/2020	STATE OF ODISHA CHANDAN KUMAR UPADHYAYA VS	BANABIHARI RAY VS	// // 0
141	WP(C)/0023382/2020	STATE OF ODISHA MANDAR MALLİK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
142	WP(C)/0023383/2020	STATE OF ODISHA ANANTA KUMAR DALAI VS	BANABIHARI RAY VS	// // 0
143	WP(C)/0023384/2020	STATE OF ODISHA MAHESWAR BHOI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
144	WP(C)/0023385/2020	STATE OF ODISHA MAHENDRA KUMAR MOHAPATRA VS	BANABIHARI RAY VS	// // 0
145	WP(C)/0023386/2020	STATE OF ODISHA INDU BHOI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
146	WP(C)/0023387/2020	STATE OF ODISHA SESHADEB DEHURY VS	GOPAL KRUSHNA MOHANTY VS	// // 0
147	WP(C)/0023388/2020	MAHANDAI COAL FIELDS LTD. PRAFULLA BHOI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0023389/2020	KANTI BHOI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
149	WP(C)/0023390/2020	STATE OF ODISHA VS SURENDRA KUMAR MOHARANA	ADDL.GOV.T.ADVOCATE VS	// 0 //
150	WP(C)/0023391/2020	MAHESWAR MALLIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
151	WP(C)/0023392/2020	RUPASRI KATRIYA VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
152	WP(C)/0023393/2020	BABITA MALLICK VS UNION OF INDIA	GOPABANDHU MISHRA VS	// 0 //
153	WP(C)/0023394/2020	SHARAT CHANDRA JENA VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	DEBARAJ MOHANTY VS	// 0 //
154	WP(C)/0023395/2020	GAGAN BIHARI MANTRI VS UNION OF INDIA	S.K.OJHA VS	// 0 //
155	WP(C)/0023396/2020	DHIRENDRA KUMAR PRADHAN VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
156	WP(C)/0023397/2020	MANORANJAN NATIA VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
157	WP(C)/0023398/2020	SUBASH CH.BEHERA VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
158	WP(C)/0023399/2020	KUSHA SAHOO VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
159	WP(C)/0023400/2020	PRAMOD PATRA	S.K.SANGANERIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0023401/2020	PRASANT KUMAR NAYAK	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0023402/2020	BIJAY MOHAPATRA	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0023403/2020	DIPAYAN PATTANAIAK	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0023404/2020	BISWANATH BEHERA	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0023405/2020	AMULYA BEHERA	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0023406/2020	RAMAKANTA DAS	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0023407/2020	TUKUNA SENAPATI	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0023408/2020	PRADEEP KUMAR BARIK	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0023409/2020	SAMARENDRA MOHANTY	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0023410/2020	BIBEKANANDA PATRA	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0023411/2020	KIRAN KU.PATTNAYAK	SAPAN KUMAR PAL	//
		VS	VS	0

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FILING REPORT AS ON :10/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0023412/2020	STATE OF ODISHA NIRMAL KUMAR RATH VS	SAPAN KUMAR PAL VS	// // 0
172	WP(C)/0023413/2020	STATE OF ODISHA MADHAB CHANDRA PRADHAN VS	SAPAN KUMAR PAL VS	// // 0
173	WP(C)/0023414/2020	STATE OF ODISHA BHAGYADHAR BEHERA VS	SAPAN KUMAR PAL VS	// // 0
174	WP(C)/0023415/2020	STATE OF ODISHA RASHMI RANJAN DAS VS	SAPAN KUMAR PAL VS	// // 0
175	WP(C)/0023416/2020	STATE OF ODISHA GURU CHARAN BARIK VS	SAPAN KUMAR PAL VS	// // 0
176	WP(C)/0023417/2020	STATE OF ODISHA SURENDRANATH RAY VS	SAPAN KUMAR PAL VS	// // 0
177	WP(C)/0023418/2020	STATE OF ODISHA JUGAL KISHORE DAS VS	SAPAN KUMAR PAL VS	// // 0
178	WP(C)/0023419/2020	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	SAPAN KUMAR PAL VS	// // 0
179	WP(C)/0023420/2020	STATE OF ODISHA ABHIRAM BEHERA VS	SAPAN KUMAR PAL VS	// // 0
180	WP(C)/0023421/2020	STATE OF ODISHA GANESWAR JENA VS	LAMBODAR PRADHAN VS	// // 0
181	WP(C)/0023422/2020	THE STATE OF ODISHA UNION OF INDIA VS SANTOSH KUMAR PARIDA	SANJIB SWAIN (SENIOR PANEL COUNSEL UNION OF INDIA) VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0023423/2020	SUKADEV BISOYI VS STATE OF ODISHA	S.K.MOHANTY VS	// 0 //
183	WP(C)/0023424/2020	APURBA PRAKASH PARIDA VS STATE OF ODISHA	ADITYA KUMAR PATANAİK VS	// 0 //
184	WP(C)/0023425/2020	SRIMANTA KUMAR DASH VS THE STATE OF ODISHA	SARAT CHANDRA PADHI VS	// 0 //
185	WP(C)/0023426/2020	ANITA RANI NAYAK VS THE STATE OF ODISHA	SARAT CHANDRA PADHI VS	// 0 //
186	WP(C)/0023427/2020	GAJENDRA NATH MARTHA VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	// 0 //
187	WP(C)/0023428/2020	KAHNAILAL MANNA VS THE STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
188	WP(C)/0023429/2020	CHHAGANLAL YADAV VS REGIONAL TRANSPORT OFFICER KALAHANDI	Braja Mohan Sarangi VS	// 0 //
189	WP(C)/0023430/2020	SAIF KHAN VS REGIONAL MANAGER RESERVE BANK OF INDA	Braja Mohan Sarangi VS	// 0 //
190	WP(C)/0023431/2020	AROSHIKHA BAHINIPATI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
191	WP(C)/0023432/2020	RABINDRA SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
192	WP(C)/0023433/2020	SARAT KUMAR JENA VS TAHASILDAR ATHAGARH	P.K.MOHANTY VS	// 0 //
193	WP(C)/0023434/2020	RAMA KRUSHNA PADHI	GYANEDRA CHANDRA SWAIN	//

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FILING REPORT AS ON :10/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0023435/2020	MANJULATA BAG	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0023436/2020	RAMESH CHANDRA TANDY	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0023437/2020	BALDEV CHHATRIA	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0023438/2020	JYOTSHNARANI MOHAPATRA	D.P.MOHANTY	//
		VS	VS	0
		THE TAHASILDAR BANK		//
198	WP(C)/0023439/2020	DEBENDRA NATH SAHU	S.C.DEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0023440/2020	JITENDRA KUMAR PATTNAYAK	S.C.DEV. DASH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0023441/2020	ASWINI KUMAR MISHRA	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0023442/2020	SAROJ KUMAR BEHERA	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0023443/2020	BIMBADHAR BHOI	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0023444/2020	MAHESWAR PADHY	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0023445/2020	DILLIP CHANDRA DEY	S.C.D.DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0023446/2020	STATE OF ODISHA MANOJ KUMAR MOHANTY VS	S.C.DEV.DASH VS	// // 0
206	WP(C)/0023447/2020	STATE OF ODISHA SUMANTA KUMAR SAHOO VS	S.C.D.DASH VS	// // 0
207	WP(C)/0023448/2020	STATE OF ODISHA SUBRAT KUMAR MISHRA VS	S.C.D.DASH VS	// // 0
208	WP(C)/0023449/2020	STATE OF ODISHA GAYADHAR SENAPATI VS	S.C.DEV.DASH VS	// // 0
209	WP(C)/0023450/2020	STATE OF ODISHA PRASANT KUMAR LENKA VS	S.C.D.DASH VS	// // 0
210	WP(C)/0023451/2020	STATE OF ODISHA M/S. S.B.S.INDUSTRIES VS	LAIT KUMAR MAHARANA VS	// // 0
211	WP(C)/0023452/2020	STATE OF ODISHA BHAGABATA MALIK VS	KAUSHIK SWAIN VS	// // 0
212	WP(C)/0023453/2020	STATE OF ODISHA ANIL KUMAR DASH VS	K.K.SWAIN VS	// // 0
213	WP(C)/0023454/2020	STATE OF ODISHA PULIN KUMAR SWAIN VS	KAUSHIK SWAIN VS	// // 0
214	WP(C)/0023455/2020	STATE OF ODISHA TAPAS KUMAR ROUT VS	K.K.SWAIN VS	// // 0
215	WP(C)/0023456/2020	STATE OF ODISHA KESHAB CHANDRA SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0023457/2020	PARAMANANDA BHOI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
217	WP(C)/0023458/2020	UMESH CHANDRA PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
218	WP(C)/0023459/2020	DILLIP KUMAR SAMAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
219	WP(C)/0023460/2020	DUBARAJ BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
220	WP(C)/0023461/2020	MANASI MANJARI BEHERA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
221	WP(C)/0023462/2020	MANASH RANJAN SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
222	WP(C)/0023463/2020	MADAN MOHAN PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
223	WP(C)/0023464/2020	DEBASMITA MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
224	WP(C)/0023465/2020	LAKHYAPATI SEJPADA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
225	WP(C)/0023466/2020	KUNJA BIHARI SAHU VS STATE OF ODISHA	K.SWAIN VS	// 0 //
226	WP(C)/0023467/2020	MADHUSUDAN DASH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
227	WP(C)/0023468/2020	M/S PEACE PRIDE PROJECT	LALIT KUMAR MAHARANA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	WP(C)/0023469/2020	SATCHIDANANDA MAHAPATRA	LINGARAJ SARANGI	//
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0010988/2020	NAYAN KUMAR ROUT @ NAYAN KISHORE ROUT	SATYAJIT MOHAPATRA	SORO /281 /2020
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0010989/2020	NAYA MOHAPATRA	JAYADEBA BEHERA	ITAMATI /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0010990/2020	BABURAM MALIK	SATYAJIT MOHAPATRA-2	TIHIDI /46 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0010991/2020	SANATAN KAR	ASHOK KUMAR SAHOO	CHAULIAGANJA /262 /2020
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0010992/2020	SANJAYA NAYAK	AJIT KUMAR PANDA	BAIDESWAR /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0010993/2020	BINA BEHERA	AJIT KUMAR PANDA	BANKI /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0010994/2020	MD. SAKIR	SOUMYA RANJAN DAS	SUNDARGARH TOWN /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0010995/2020	RASHMITA SAMAL@ MALLICK	ABHAS MOHANTY	CHHEND /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0010996/2020	BHUBAN BEHERA	PRATAP SAHANI	BOUDH /178 /2020
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0010997/2020	RANJIT NAIK	ASUTOSH TRIPATHY	ANGUL TOWN /757 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0010998/2020	STATE OF ODISHA MADHUSUDAN SAHU VS	ASUTOSH TRIPATHY VS	// CHHENDIPADA /185 /2020 ()
240	ABLAPL/0010999/2020	STATE OF ODISHA MOHAN KUMAR BAGH @ MOHAN BAGH VS	SURYAKANTA DWIBEDI VS	// UMERKOTE /70 /2020 ()
241	ABLAPL/0011000/2020	STATE OF ODISHA SUPRAVA UPADHYAY VS	BALARAM NAYAK VS	// MAHILA P.S.(BBSR) /47 /2020 ()
242	ABLAPL/0011001/2020	STATE OF ODISHA SRIMANTA PAHADI VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /22 /2020 ()
243	ABLAPL/0011002/2020	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	PARTHA SARATHI NAYAK VS	// / /0 ()
244	ABLAPL/0011003/2020	STATE OF ODISHA SUBALA KUNDA VS	AMITAV MOHANTY VS	// RAJKANIKA /222 /2016 ()
245	ABLAPL/0011004/2020	STATE OF ODISHA RAJU PRADHAN VS	BIJAY KUMAR BEHERA VS	// BAGHAMARI /55 /2020 ()
246	ABLAPL/0011005/2020	STATE OF ODISHA SANJAY BARIK VS	SURYA NARAYAN MISHRA VS	// CHANDANPUR /160 /2017 ()
247	ABLAPL/0011006/2020	STATE OF ODISHA BUDHA @ DILLIP KUMAR SUNDARAY VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /45 /2020 ()
248	ABLAPL/0011007/2020	STATE OF ODISHA CHANDRAMAI MALLIK VS	AJAYA KUMAR PRADHAN VS	// NIHALPRASAD /4 /2020 ()
249	ABLAPL/0011008/2020	STATE OF ODISHA TRILOCHAN GARIA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// MANAMUNDA /127 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0011009/2020	RANJUSHREE RANJITA MOHANTA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	PATNA /107 /2020 () //
251	ABLAPL/0011010/2020	GUTULA @ BADAL MOHALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SIMULIA /203 /2020 () //
252	ABLAPL/0011011/2020	JITENDRA @ JITU SAHU VS STATE OF ODISHA	S.K.MOHANTY VS	POLASARA PS /170 /2020 () //
253	ABLAPL/0011012/2020	MANGULI PARIDA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /56 /2020 () //
254	ABLAPL/0011013/2020	RINKU MOHARANA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHANDAGIRI P.S. /540 /2020 () //
255	ABLAPL/0011014/2020	SRINATH KHATUA VS STATE OF ODISHA	J.K.KHUNTIA VS	//0 () //
256	ABLAPL/0011015/2020	BISWANATH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /260 /2020 () //
257	ABLAPL/0011016/2020	RAJENDRA NAYAK @ NALU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BANSADA /147 /2020 () //
258	ABLAPL/0011017/2020	ELA @ ILLA @ HARISH CHANDRA MAJHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /185 /2020 () //
259	ABLAPL/0011018/2020	BAIDYA NATH JENA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BHOGRAI /195 /2020 () //
260	ABLAPL/0011019/2020	GANESH SELMA VS STATE OF ODISHA	ANITA SAHOO VS	MURIBAHAL /218 /2020 () //
261	ABLAPL/0011020/2020	SAGAR NAYAK	J.P.TRIVEDI	JATNI P.S. /318 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :10/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
262	ABLAPL/0011021/2020	STATE OF ODISHA MAHENDRA BARIK	PRAMOD KUMAR JENA	// KHANTAPADA /283 /2020
		VS	VS	()
263	ABLAPL/0011022/2020	STATE OF ODISHA TAPAN RAY @ DAS	ASIT KUMAR JENA	// MALKANGIRI /301 /2020
		VS	VS	()
264	ABLAPL/0011023/2020	STATE OF ODISHA NITAI MANDAL	ASIT KU JENA	// MALKANGIRI /301 /2020
		VS	VS	()
265	ABLAPL/0011024/2020	STATE OF ODISHA ARJUN MOHARANA	EBENDRA DHAR	// NALCO /121 /2020
		VS	VS	()
266	ABLAPL/0011025/2020	STATE OF ODISHA SATYA PRAKASH MOHANTY @ LIPU	PRAFULLA CH. BISWAL	// CHAULIAGANJA /282 /2020
		VS	VS	()
267	ABLAPL/0011026/2020	STATE OF ODISHA NARENDRA SWAIN	PRAFULLA CH. BISWAL	// CHAULIAGANJA /282 /2020
		VS	VS	()
268	ABLAPL/0011027/2020	STATE OF ODISHA GOURA PAL MANDAL	ASIT KUMAR JENA	// MALKANGIRI /301 /2020
		VS	VS	()
269	ABLAPL/0011028/2020	STATE OF ODISHA KAILASH CHANDRA PRADHAN	PRADEEP KUMAR PARIDA	// GURUDIJHATIA /103 /2020
		VS	VS	()
270	ABLAPL/0011029/2020	STATE OF ODISHA GIRIJA SANKAR PATANAIAK	S.K.BHANJADEO	// JANKIA P.S. /106 /2020
		VS	VS	()
271	ABLAPL/0011030/2020	STATE OF ODISHA SITU @ SOUMYA RANJAN LENKA	S.K.BHANJADEO	// KHURDA P.S. /310 /2020
		VS	VS	()
272	ABLAPL/0011031/2020	STATE OF ODISHA BABUL CHAKARA @ PARTHA SARATHI CHAKRAVARTY	BARIN KUMAR BEHERA	// RAMACHANDAPUR /138 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0011032/2020	STATE OF ODISHA SANTOSH SAHU VS	JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /253 /2020 ()
274	ABLAPL/0011033/2020	STATE OF ODISHA KABU@SUDHANANDA MOHARANA VS	S.K.NAYAK-2 VS	// / /0 ()
275	ABLAPL/0011034/2020	STATE OF ODISHA SANTOSH NAIK VS	BIRAJA PRASANNA SATAPATHY VS	// BHANJANAGAR /427 /2020 ()
276	ABLAPL/0011035/2020	STATE OF ODISHA DHANESWAR SAHOO VS	PRAFULLA KUMAR RATH VS	// / /0 ()
277	ABLAPL/0011036/2020	STATE OF ODISHA PRAMOD BEHERA VS	AVIRAM PATRA VS	// MANCHESWAR P.S. /296 /2020 ()
278	ABLAPL/0011037/2020	STATE OF ODISHA MANGALU PATRO VS	SEKH ZAKIR HUSSAIN VS	// KHURDA P.S. /292 /2020 ()
279	ABLAPL/0011038/2020	STATE OF ODISHA AKSHAYA KUMAR PANDA VS	SATYABRATA PANDA VS	// KANTAMAL /118 /2020 ()
280	ABLAPL/0011039/2020	STATE OF ODISHA ABHISEK UPADHYAY VS	BALARAM NAYAK VS	// MAHILA P.S.(BBSR) /47 /2020 ()
281	WPC(OAC)/0001094/2017	STATE OF ODISHA DR.PADMANAVA PATRI VS	M/S.SAMEER KUMAR DAS VS	// // ()
282	WPC(OAC)/0001095/2017	STATE OF ODISHA AJAY KUMAR SETHY VS	M/S.SAMEER KUMAR DAS VS	// // ()
283	WPC(OAC)/0001349/2016	STATE OF ODISHA HARA MOHAN ROUT VS STATE OF ODISHA	M/S. S.DAS VS	// // () //

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FILING REPORT AS ON :10/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WPC(OAC)/0001499/2019	KUMUDA CHANDRA PRADHAN VS STATE OF ODISHA	M/S.RUDRA NARAYAN PARIJA VS	// 0 //
285	WPC(OAC)/0001502/2019	PRAMOD KUMAR PANDA VS STATE OF ODISHA	M/S.RUDRA NARAYAN PARIJA VS M/S.RUDRA NARAYAN PARIJA	// 0 //
286	WPC(OAC)/0002023/2017	RABINDRA MISHRA VS COMMISSIONER-CUM-SECY. TO GOVT.	M/S.MALAY KUMAR MISHRA VS	// 0 //
287	CONTC(CPC)/0000302/2018	BABURAM PANI VS STATE OF ODISHA	M/S.P.C.CHHINCHANI VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :10/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	40/2020 TRPCRL/41/2020	MANAS RANJAN DASH-MP	S.K.MOHANTY
2	75/2020 STREV/33/2020	M/S.SURESH CHANDRA SAHOO-MP	C.R.DAS
3	76/2020 STREV/33/2020	M/S.SURESH CHANDRA SAHOO-MP	C.R.DAS
4	77/2020 STREV/33/2020	M/S.SURESH CHANDRA SAHOO-MP	C.R.DAS
5	92/2020 MATA/84/2020	DR. MANOJ KUMAR PADHY-MP	ASHOK DAS
6	142/2020 TRP(C)/147/2020	MONISHA MISHRA-MP	B.P.TRIPATHY
7	160/2020 WPC(OAC)/559/2019	AMULYA NAIK-MP	BHOJARAJ SETH
8	161/2020 WPC(OAC)/3205/2018	MANVEER SAGAR BAGE-MP	M/S.BHOJARAJ SETH
9	368/2020 RSA/185/2020	RAJ KISHORE MOHANTY-MP	AMIT PRASAD BOSE
10	369/2020 RSA/185/2020	RAJ KISHORE MOHANTY-MP	AMIT PRASAD BOSE
11	489/2020 CMP/501/2020	RABINARAYAN MOHANTY-MP	PRABHU PRASANNA BEHERA
12	490/2020 CMP/501/2020	RABINARAYAN MOHANTY-MP	PRABHU PRASANNA BEHERA
13	598/2020 FAO/604/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. MRS SANTA KUMAR MAHALI	PRASANTA KUMAR MAHALI
14	795/2020 ABLAPL/8658/2020	NARENDRA KUMAR NAYAK-MP	TAPAS KUMAR ACHARYA
15	851/2020 BLAPL/4407/2020	KORADA BALAJI KRISHNA @ K.BALAJI KRISHNA-MP	MANORANJAN PADHY
16	852/2020 BLAPL/5062/2020	BALABHADRA SAHANI-MP	AMULYA RATNA PANDA
17	853/2020 BLAPL/1119/2020	AJAYA KUMAR ROUT @ GALUA-MP	LAXMAN PRADHAN
18	854/2020 BLAPL/4331/2020	DEBANDRA @ DEBENDRA KHORA-MP	AMIT PRASAD BOSE
19	855/2020 BLAPL/9664/2019	JAGANNATH NAG-MP	JUGALA KISHORE PANDA
20	867/2020 CRLMC/1343/2020	KASINATH SETHY @ KASIA-MP	ASHOK KU. SAHOO
21	868/2020 CRLMC/1345/2020	BINOD KUMAR SAHOO-MP	SRINIVAS MOHANTY
22	869/2020 CRLMC/442/2020	-MP	
23	923/2020 CRLA/247/2016	SANJAY KU.GHOSE-MP	M/S BIJAYA KU. RAGADA
24	924/2020 CRLA/34/2013	JAYANTI KABAT-MP	M/S.SATYA RANJAN MULIA
25	1060/2020 MACA/629/2020	MANAGER,(LEGAL), NEW INDIA ASSURANCE CO.LTD.-MP	MAHITOSH SINBA
26	1155/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)

27	WA/538/2020 1156/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
28	WA/538/2020 1157/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
29	WA/538/2020 1158/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
30	WA/538/2020 1159/2020	UNION OF INDIA-MP	CHANDRA KANTA PRADHAN, CENTRAL GOVT.COUN
31	WA/539/2020 1160/2020	UNION OF INDIA-MP	CHANDRA KANTA PRADHAN, CENTRAL GOVT.COUN
32	WA/539/2020 10509/2020	ASHOK KUMAR NAYAK-MP	BUDHADEV ROUTRAY
33	WP(C)/22540/2020 10510/2020	BHAGABAN PATI-MP	M/S.CHITTARANJAN PATTNAIK
34	WP(C)/7688/2017 10511/2020	PREMALATA BARIK-MP	SUBASH CHANDRA PUSPALAKA
35	WP(C)/23318/2020 10512/2020	SAIBAN KANHAR-MP	A.K.SAHOO
36	WP(C)/23320/2020 10513/2020	SADASIVA DAS-MP	NIRMAL RANJAN ROUTRAY
37	WP(C)/23322/2020 10514/2020	AYODHYANATH LENKA-MP	PADMANAVA JENA
38	WP(C)/9343/2020 10515/2020	GURUBARI DEHURY-MP	BIBHUTI BHUSAN MISHRA
39	WP(C)/23327/2020 10516/2020	LOPAMUDRA MOHANTY-MP	ISWAR CH.PRADHAN
40	WP(C)/23330/2020 10517/2020	DEBENDRANATH MOHANTY-MP	NIRMAL RANJAN ROUTRAY
41	WP(C)/23333/2020 10518/2020	BHABANI SANKAR BEHERA-MP	AJAYA KUMAR PRADHAN
42	WP(C)/23342/2020 10519/2020	MINATI PANIGRAHI-MP	DEBASIS NAYAK
43	WP(C)/23357/2020 10520/2020	SHAKTI MAA JAGAT JANANI SELF GROUP (SHG)-MP	BRAHMANANDA TRIPATHY
44	WP(C)/23362/2020 10521/2020	HRUSIKESH ROUTARAY-MP	RAGHUNATH DAS MOHAPATRA
45	WP(C)/23367/2020 10522/2020	PACHANAN PATRA-MP	H.M.DHAL
46	WP(C)/23368/2020 10523/2020	GEETA PATTANAYAK-MP	S.MALLICK
47	WP(C)/23370/2020 10524/2020	SUBASH CHANDRA PANDA-MP	S.MALLICK
48	WP(C)/23371/2020 10525/2020	SUNIL KUMAR MOHAPATRA-MP	S.MALLICK
49	WP(C)/23372/2020 10526/2020	SADASIVA DAS-MP	NIRMAL RANJAN ROUTRAY
50	WP(C)/23322/2020 10527/2020	PARESWAR DASH-MP	PRABHU PRASANNA BEHERA
51	WP(C)/23373/2020 10528/2020	AMARENDRA KUMAR DWIVEDI-MP	BHASKAR CHANDRA PANDA
52	WP(C)/23374/2020 10529/2020	BIKRAM KESHARI JENA-MP	KALI PRASANNA MISHRA
53	WP(C)/23376/2020 10530/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
54	WP(C)/23390/2020 10531/2020	BABITA MALLICK-MP	GOPABANDHU MISHRA
55	WP(C)/23393/2020 10532/2020	SHARAT CHANDRA JENA-MP	DEBARAJ MOHANTY
56	WP(C)/23394/2020 10533/2020	UNION OF INDIA-MP	SANJIB SWAIN (SENIOR PANEL COUNSEL UNION OF I
57	WP(C)/23422/2020 10534/2020	GAJENDRA NATH MARTHA-MP	MALAYA RANJAN BEHERA
	WP(C)/23427/2020		

58	10535/2020 WP(C)/22658/2020	AMRITA SAHU-MP	SANTOSH KUMAR NANDA
59	10536/2020 WP(C)/23438/2020	JYOTSHNARANI MOHAPATRA-MP	D.P.MOHANTY
60	10538/2020 WP(C)/20560/2017	GHANA SWAIN-MP	M/S.PRADIPTA KUMAR MOHANTY
61	10539/2020 WP(C)/13639/2020	SARAT CHANDRA SENAPATI-MP	RAGHUNATH DAS MOHAPATRA
62	10540/2020 WP(C)/19115/2020	SATYASAI MEDICAL COLLEGE,HOSPITAL AND RESEARCH CENTRE	CHANDRA MENA
63	10541/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
64	23/2020 WPCRL/9/2018	BHIKARI CHARAN PRAHARAJ-MP	
65	794/2020 ABLAPL/9463/2020	ANANTA KUMAR PATTANAYAK-MP	
66	796/2020 ABLAPL/8599/2020	DILIP KUMAR SAMANTRAY-MP	
67	856/2020 BLAPL/3112/2015	BIKASH SWAIN-MP	
68	922/2020 CRLA/485/2018	GOPAL CHANDRA MOHANTA-MP	
69	10537/2020 WP(C)/3966/2020	KULAMANI BEHERA-MP	